HIGH COURT OF JAMMU AND KASHMIR AND LADAKH AT

(Office of the Registrar Judicial)

File No.:- MA 84/2010 C/W MA 82/2010 MA 83/2010

Titled

National Insurance Corporation

V/s

Vidya Devi & ors

..... Petitioner/Appellant(s)

...... Respondent (s)

Notice to the respondent (s): -

L/NK Daler Singh
 S/O Dhyan Singh
 R/O VPO Sunjwan,
 Tehsil Samba,
 District Jammu.

Whereas in the above noted case, it has been proved to the entire satisfaction of the Hon'ble Court that the service of the respondent (s) named above cannot be effected in any ordinary manner hence proclamation is hereby issued against the above named respondents to appear before this Court on 21.07.2025 09.00 A.M. or the next working day if 21.07.2025 is declared holiday in person or some recognized agent failing which appropriate order will be passed.

Given under my hand seal of the Court this 15th day of May, 2025 at Jammu.

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Copy of the above forwarded to:

1. The Editor <u>Naily Excelsion</u>, <u>Jammu</u>, for publishing the notice in the newspaper, cutting of the paper and bill of advertisement should be sent to this Registry immediately after publishing. An amount of rupees 500/- vide No<u>189</u> dated <u>07-05-2025</u> as publications charges have been deposited in the Court which shall be paid as and when the bill and cuttings are received

2.CPC, e-court, High Court of J&K and Ladakh, Jammu, for uploading the same on the official Website of the High Court of J&K and Ladakh.

Registrar Judicial Registrar (Judicial High Court of J&K and Ladakh